

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-312  
(IB)-2236(ND)2019

IN THE MATTER OF:

Sudhir Kumar  
V/s  
AIMS RG Angel Promoters Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rahul Adlakha, Adv. Zeeshan Ali, Adv. Ritesh Khare  
Sudhir Kumar

For the Respondent : Sr. Adv. Mr. B.B. Gupta, Adv. Achint Singh Gyani

ORDER

Both the parties have put in appearance and prayed for adjournment. Adjourned to 09.01.2020.



(SUMITA PURKAYASTHA)  
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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